

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 4494/2023 In C.P.(IB) -561(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES: Rajesh S Jain Vs. Bank of
Baroda**
IN THE MATTER OF
Bank of Baroda
V/s
Rajesh S Jain

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016
& Rule 11 of NCLT, 2016**

ORDER

Counsel, Rohan Agrawal a/w Adv. Pawan Kulkarni and Adv. Darshit Dave appeared for the Petitioner. Counsel, Nausher Kohli a/w Adv. Rudra Deosthali appeared for the Respondent. At the request of the parties, list the matter on **26.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)